

Corporation of India (Pvt.) Ltd., its Managing Director and another director were prosecuted under Sections 159/162 and 220 of the Companies Act, 1956. The two officers were also prosecuted under Section 614A (2) of the said Act.

(b) The prosecutions were for defaults committed by the company in the matter of filing its Balance Sheet for the year 1967 and Annual Returns for the years 1967 and 1969 and for failure to comply with the orders of the Court to file the Balance Sheet and Annual Returns for 1967 within the time allowed by the Court.

(c) The company, its Managing Director and director were convicted and fined as follows :—

| | Rs. |
|------------------------------|-----|
| (i) Company | 120 |
| (ii) Managing Director | 170 |
| (iii) Director | 170 |
| | 460 |
| Total fine imposed by Court. | 460 |

Financial Assistance for Holding Asian Freestyle Wrestling Championships at New Delhi

6568. SHRI MALLIKARJUN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Wrestling Federation of India have approached Government for financial assistance for holding Asian Freestyle wrestling championships in December this year in New Delhi ; and

(b) if so, the amount asked for by the Wrestling Federation of India and the amount sanctioned by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The Federation has requested for a grant of Rupees one lakh. The matter is receiving consideration.

Air strips in the Country

6569. SHRI MALLIKARJUN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is the policy of Govern-

ment to have a net work of air strips in the country for use in emergency ;

(b) the number of air strips in the country ;

(c) whether several of these air strips are in a state of neglect ;

(d) the steps Government propose to take to make these air strips ready for use when necessity arises ; and

(e) the time by which the implementation of the above plan will take place ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) : (a) to (e). There are 85 aerodromes in the country which are maintained by the Civil Aviation Department for civil aviation purposes. The aerodromes used by scheduled and/or non-scheduled air services are maintained in cent-per-cent serviceable condition. The maintenance work at the other aerodromes is carried out to the extent permitted by the availability of funds.

Housing Scheme for Delhi University Teachers

6570. SHRI MALLIKARJUN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a deputation of the Delhi University Teachers' Association met the Chairman of the University Grants Commission recently and urged upon him to reconsider the clause in the Teacher's Housing Scheme which eliminates all colleges less than ten years old ;

(b) whether the said Association has demanded removal of disparity in the house rent rules of Delhi University and Nehru University ; and

(c) the reaction of Government in regard to this demand ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). Yes, Sir.

(c) While there is no disparity in the rate of House rent allowance between Delhi University and the Jawaharlal University, the Jawaharlal Nehru University has been permitted by the U. G. C. to hire residential accommodation for Lecturers, Readers and Professors within the prescribed range

for a period of two years in view of the fact that University has just started and has not yet built houses for teachers.

**Proposal to Develop Tourist Centres
in West Bengal**

6571. DR. RANEN SEN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether there is any proposal to develop Tourism Centres in West Bengal during the Fourth Plan and if so, the main features thereof and the estimated cost of the proposal ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): It is proposed in the Central Sector to develop Tourist facilities at Darjeeling, Jaldapara Wild Life Sanctuary, Calcutta and Sunderbaas in the Fourth Plan period. The outlay provided for this purpose is Rs. 22 lakhs.

In addition there is a provision of Rs. 66.92 lakhs in the State Fourth Plan for tourism schemes, a list of which is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-780 /71]

**Assessment of Income Tax and Wealth
Tax on Political, Cultural and
Social Organisation**

6572. DR. LAXMINARAIN PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether the Congress party has been assessed for payment of Income-tax and Wealth-tax during the last three years and if not, the reasons there for ;

(b) the names of political parties and cultural or social organisations which have been or are being assessed for payment of Income-tax and Wealth-tax during these years and if so, with what results ; and

(c) the names of political parties and cultural or social organisations which have not been assessed for payment of Income-tax and Wealth-tax during this period and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The complete information is not readily available. It is being collected and will be laid on the Table of the House.

(b) and (c). The information regarding political parties recognised by the Election Commission is being collected and will be laid on the Table of the House.

However, the total number of other political parties, cultural or social organisations in the country is not even known nor can it be ascertained from any definite sources. If information about any specific institution (s) is required, it can be collected and made available.

**Schools and Colleges Burnt/Destroyed
in West Bengal**

6573. DR. SARADISH ROY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the total number of schools and colleges burnt or destroyed in West Bengal during the years 1969-1970 and 1971 so far ;

(b) the estimated financial loss due to these incidents ;

(c) whether Government have given any financial assistance to rectify the damages caused to the schools and colleges ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) 222 Educational Institutions including 28 Primary Schools, 156 Secondary Schools, 34 Colleges, 2 Polytechnics, 1 Junior Technical School and 1 Junior Basic Training Institute have been burnt or destroyed during the years 1969-70 and 1971 so far.

(b) The estimated financial loss due to the incidents is Rs. 57.40 lakhs.

(c) No financial assistance has yet been given to the institutions to make good the damages.

(d) Individual cases are being investigated to ascertain the nature and extent of damages and the question of giving financial assistance to the institution concerned is under active consideration of the Government of West Bengal.